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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 92/2022, I.A. 24386/2023-Addl.doc

V GUARD INDUSTRIES LTD

.....Plaintiff

Through: Mr. Sachin Gupta, Mr. Manan

Mondal, Ms. Prashansa Singh, Mr. Ajay Kumar and Ms. Archana,

Advs.

versus

## CROMPTON GREAVES CONSUMER ELECTRICALS LTD

....Defendant

Through: Mr. Saumya Bajpai, Adv.

**CORAM:** 

HON'BLE MR. JUSTICE SAURABH BANERJEE

ORDER 09.08.2024

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- 1. Learned counsel for the parties submit that the parties, vide order dated 19.07.2024 passed by the Hon'ble Supreme Court of India, were referred to mediation.
- 2. Accordingly, renotify on 03.12.2024.

SAURABH BANERJEE, J

**AUGUST 9, 2024/rr**